### GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

# LOK SABHA UNSTARRED QUESTION NO.2797 TO BE ANSWERED ON 11.03.2020

#### **AP REORGANISATION ACT, 2014**

#### 2797. SHRI LAVU SRI KRISHNA DEVARAYALU:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether Para 11 of 13th Schedule to AP Reorganisation Act, 2014, mandates the Railways to establish rail connectivity from the new capital of Andhra Pradesh to Hyderabad and other important cities of Telangana;
- (b) if so, the details thereof and steps taken by the Ministry has done so far to implement this provision;
- (c) whether the Committee of Senior Administrative Grade officers appointed for this purpose has submitted its report;
- (d) if so, the recommendations made by the Committee and the action taken on each of the recommendations; and
- (e) the status of the Detailed Project Report (DPR)?

#### **ANSWER**

## MINISTER OF RAILWAYS AND COMMERCE & INDUSTRY (SHRI PIYUSH GOYAL)

(a) to (e): A Statement is laid on the Table of the House.

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STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF UNSTARRED QUESTION NO.2797 BY SHRI LAVU SRI KRISHNA DEVARAYALU TO BE ANSWERED IN LOK SABHA ON 11.03.2020 REGARDING AP REORGANISATION ACT, 2014

(a): Para 11 of Schedule 13 (Infrastructure) of Andhra Pradesh Re-organization Act, 2014 is as under:

"The Central Government shall take measures to establish rapid rail and road connectivity from the new capital of the successor State of Andhra Pradesh to Hyderabad and other important cities of Telangana."

(b) to (e): To inter-alia examine the issues against Para 11 of Schedule 13 (Infrastructure) of Andhra Pradesh Re-organization Act, 2014, a Committee of senior Railway officers was constituted. The Committee after deliberation has submitted its report to Competent Authority.

The Committee has made following recommendation with regard to Para 11:

"The new capital of Andhra Pradesh, which is likely to be in the Vijaywada division, is very well connected with Secunderabad/Hyderabad via Guntur, via Vijaywada-Kazipet-Bibinagar and via Guntur – Dhone-Falaknuma. Many works are sanctioned in the territory of state of Telangana and Seemandhra which will further strengthen the connectivity. Works are progressing as per the availability of funds."

The above recommendation has been accepted by the Competent Authority.

In addition to the above, the project for construction of new Broad Gauge (BG) line between Vijayawada-Guntur-Amravati was included in Budget 2017-18 subject to requisite approvals. Further, total allocation of the Budget for infrastructure projects and safety works, falling full/partly in the State of Andhra Pradesh in 2019-20 is ₹3,885 crore which is 338% more than average annual budget outlay of 2009-14.

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